

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 1506
TO BE ANSWERED ON THE 11th February, 2020

e-Pharmacy

1506. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has any proposal or taken any steps to prevent e-pharmacies from stocking life saving drugs;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI D. V. SADANANDA GOWDA)**

(a) to (c): Ministry of Health & Family Welfare has published a draft gazette notification vide G.S.R. 817 (E) dated 28th Aug 2018 for amendment to the Drugs and Cosmetics Rules, 1945 to regulate the online sale of medicines through e-platform in the country. The draft rules published on 28.08.2018 contains provisions for registration of e-pharmacy, periodic inspection of e-pharmacy, prohibition of sale of certain categories of drugs through e-pharmacy, monitoring of e-pharmacy, etc. After considering the comments received on the draft rules, a draft for the final notification has been forwarded for approval of Hon'ble Health and Family Welfare Minister before its eventual publication. The matter presently stands referred to the Group of Ministers.

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